

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:6460
ANSWERED ON:16.05.2012
CASES DISPOSED OF BY CVC
Mahendrasinh Shri Chauhan

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether there is a constant increase in the number of cases to be disposed of by the vigilance departments over the year;
- (b) if so, the details thereof and the number of pending cases; and
- (c) the number of officials of Indian Administrative Service against whom disciplinary action has been initiated during the last three years, year-wise?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.

(SHRI V. NARAYANASAMY) (a) & (b): Such information is not centrally maintained. However, as per information received from the Central Vigilance Commission, the number of cases received and disposed of during the last five years (i.e. 2007 to 2011) are as under :-

Years	No. of cases received	No. of cases disposed
2007	494	146
2008	722	208
2009	472	142
2010	382	209
2011	957	835
2012	1720	1053
2013	2755	2220
2014	1155	735
2015	341	

(c): The data of number of officials of Indian Administrative Service against whom disciplinary action has been initiated is not centrally maintained. However, during the last three years and in the current year (till 31.03.2012), disciplinary action was initiated by the Central Government against seven IAS officers (in eight cases) for alleged irregularities while working in connection with the affairs of the Central Government. The year-wise details are as follows:-

Year	No. of IAS officers against whom disciplinary action was initiated
2009	Nil
2010	4
2011	2
2012	1
2013	2
Total	7

(Four IAS officers charge-sheeted in five cases, as one officer was charge-sheeted in two cases.)